

**STALWART INTERNATIONAL TRADING PRIVATE LIMITED (UNDER CIRP)**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in Rs)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claim	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Unsecured financial creditors belonging to any class of creditors	1	1,92,00,000	1	1,92,00,000	NIL	NIL	NIL	1	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	2,20,00,000	1	1,82,00,000	NIL	NIL	38,00,000	2	Refer Annexure 2
<b>Total</b>		<b>2</b>	<b>4,12,00,000</b>	<b>2</b>	<b>3,74,00,000</b>	<b>NIL</b>	<b>NIL</b>	<b>38,00,000</b>	<b>N/A</b>	<b>NIL</b>



## Annexure-1

Name of the corporate debtor	STALWART INTERNATIONAL TRADING PRIVATE LIMITED (UNDER CIRP)
Date of commencement of CIRP	12/12/2023
List of creditors as on	23/02/2023 (Updated)

## Unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Mr. Sulaiman Abdul Gaffor.  Office at Post Box No. 7217, Salmiya 22083, Kuwait & also at No.3/3E, 27D, Abdulkadhar Street, Chakrapalli, Thanjavur District, Tamil Nadu	UFC-1	27/12/2023	1,92,00,000	1,92,00,000	UFC	NIL	NIL	No	100%	NIL	NIL	NIL	NIL	NIL	NIL



Annexure – 2

Name of the corporate debtor	STALWART INTERNATIONAL TRADING PRIVATE LIMITED (UNDER CIRP)
Date of commencement of CIRP	12/12/2023
List of creditors as on	23/02/2024 (Updated)

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	marks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Mrs. Dandu Lakshmi Devi,  Residing at Flat No. T4, Swarna Apartments, No.13/2, Puliur 02nd Main Road, Trustpuram, Kodambakkam, Chennai - 600024, Tamil Nadu, India.	OC-1	26/12/2023	2,20,00,000	1,82,00,000	Other Creditors	NIL	NIL	NIL	NIL	NIL	NIL	38,00,000	No clear details of beneficiary for the remittance of Rs.38 Lakhs and the same is kept under verification and may be admitted subject to receipt of additional proof / details / documents from the claimant.

